NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/27 & 28/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MYLSAMY PILE FOUNADATION

NAME OF THE RESPONDENT(S)

: EMAS ENGINEERS & CONTRACTORS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. verel voralle

1 R. VENILATA VARATHAN COUNSEL FOR PETTR
2. Kumar Or Underless facting to file on Schalf of Share holder.

ORDER

Counsel for the petitioner present. Counsel for the respondent also caused appearance and prayed time to make his submissions. Put up on 5.06.2017 at 02.30 P.M.

(Ch. Md. Sharief

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM